

File No. RCD-18/1/2021-Regulatory-FSSAI-Part(2)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 24th February, 2023

NOTICE

Subject: Implementation of Traceability Application under Repurpose Used Cooking Oil (RUCO) Initiative - reg.

Food Safety and Standards Authority of India has notified the Food Safety and Standards (Licensing and Registration of Food Businesses) First Amendment Regulation, 2017 w.r.t quality of vegetable oil for repeated frying which prescribes the limit for Total Polar Compounds (TPC) to be maximum 25% beyond which the vegetable oil is not suitable for use. Subsequently, guidelines for collection of Used Cooking Oil (UCO) by Biodiesel Manufacturers from Food Business Operators (FBOs) through authorized collection agencies were issued vide Order F. No. Stds/O&F/Notification(11)/FSSAI-2018 dated 06th May, 2019 which mandated FBOs whose consumption of edible oil for frying is more than 50 liters per day would maintain the usage record and would dispose UCO to agencies authorized by FSSAI or Commissioner of Food Safety of States/UTs from time to time.

2. Under RUCO, FSSAI has been enrolling the NFP (Non Food Production) units and recognizing the UCO aggregators on request of the recognized NFP units.
3. In order to streamline the RUCO initiative and to promote ease of doing business, FSSAI has developed the RUCO Traceability Application. The application is designed to track the whole RUCO ecosystem, generate UCO disposal requests, enroll NFP units, recognize aggregators requested by NFP units, monitor transactions and generate data and reports on real time basis.
4. The Traceability Application is available on RUCO website and can be accessed via link: <https://eatrightindia.gov.in/ruco/r-app/>. It provides log in facility for FBOs, UCO aggregators and NFP (Non Food Product) Units. The user manuals and tutorial videos are also available on RUCO website.
5. The Traceability Application will be made live from 15th March, 2023.
6. This issues with the approval of the Competent Authority.



(Dr. Inderjeet Singh Hura)

Joint Director (Regulatory Compliance Division)

To:

1. All concerned stakeholders involved in RUCO initiative.

Copy to:

1. CITO, FSSAI – For uploading on FSSAI, FoSCoS and RUCO websites and Food Safety Connect app
2. State Food Safety Commissioners (All States/UTs)
3. All Authorized Officers and Designated Officers, FSSAI
4. FICCI, CIFTI and Biodiesel Association of India – For wider dissemination